

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

C.A./25/93 in

O.A. No. /317/88  
T.A. No.

DATE OF DECISION September 21, 1993

Smt. Hansaben Chimanlal Raval Petitioner

Mr. B. B. Gogia Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr. B. R. Kyada Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Judicial Member

The Hon'ble Mr. M.R.Kolhatkar : Administrative Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1. Smt. Hansaben Chimanlal Raval,  
wife of deceased Shri Chimanlal J. Raval,  
Aged about : 59 yrs.,  
Occupation : Domestic work,  
Address : Soni Talavadi,  
Lal Dela,  
DHARANGADHRA.
2. Mr. Kartikeya C. Raval,  
Aged : 18 yrs., Occ: NIL,  
Son of deceased Shri Chimanlal J. Raval,  
Add: Soni Talavadi,  
Lal Dela,  
DHARANGADHRA

...APPLICANTS

Advocate : Mr. B. B. Gogia

**VERSUS**

1. Union of India,  
through : General Manager,  
Western Railway,  
BOMBAY
2. SHRI N.C. BINDLISH,  
Divisional Railway Manager,  
Western Railway,  
RAJKOT
3. SHRI PRADIPKUMAR SANGI,  
Sr. Electrical Engineer,  
Western Railway,  
RAJKOT

...RESPONDENTS

Advocate : Mr. B. R. Kyada

**ORAL JUDGEMENT**

C.A. 25/93 in

O.A. 317/88

Date: 21/9/1993

Per : Hon'ble Shri R.C. Bhatt,

Judicial Member.

Mr. Gogia is present for the applicants. The respondents have filed a reply on affidavit contending that the respondent authority has fully honoured the Hon'ble Tribunal's order and they

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have prayed for condonation ~~of~~ delay in implementing the order. We condon the delay, on the part of the respondents. Mr.Gogia submits that in view of the reply on affidavit by respondents, the applicant does not press C.A. Hence, C.A. is disposed of as the respondents have now complied with the order and no grievance survives. C.A. is disposed of and notices are discharged.

*M.R.Kolhatkar*

( M.R.KOLHATKAR)  
Administrative Member

Date: 21/9/93

*R.C.Bhatt*

( R.C.BHATT )  
Judicial Member.

Date: 21/9/93

SSH